# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-603(PB)/2017

### IN THE MATTER OF:

Mr. Rajendra Sharma

.... APPLICANT / PETITIONER

Vs

Anil Special Steel Industries Ltd. & Anr.

RESPONDENT

## SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2018

## Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

#### PRESENTS:

For the PETITIONER

Ms. Aruna Gupta Advocate

Mr. Udita Singh and Aditya Dewan, Advocates

#### ORDER

From the record it is seen that matter has been posted on 16.02.2018. In the circumstances let the matter be posted on the said date as given in the order.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(VARADHARAJAN) MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018